GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:8 ANSWERED ON:22.11.2011 ASSISTANCE FOR DROUGHT

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Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of drought affected areas in the country during 2010-11, State-wise;
- (b) the irrigation schemes being operated by the Government in these areas;
- (c) whether the Union Government has received memoranda from many State Governments including Maharashtra, Rajasthan, Andhra Pradesh and Uttar Pradesh seeking additional assistance for the affected people;
- (d) if so, the details thereof alongwith the financial assistance given by the Union Government during the last three years and the current year, so far; and
- (e) if not, the time by which the remaining amount of approved assistance is likely to be provided to the drought affected States?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS(SHRI HARISH RAWAT)

- (a); The State Governments of Bihar, Jharkhand, Orissa and West Bengal declare drought in 38, 24, 17 and 11 districts respectively during 2010-11.
- (b); Irrigation, being a State subject, planning, execution, operation and maintenance of the projects are carried out by the State Governments from their own resources and priorities. The Government of India provides financial and technical support, which are catalytic and promotional in nature. So far 287 Major/Medium/Minor projects have been funded in country under Accelerated Irrigation Benefit Programme (AIBP) since its inception in 1996-97 out of which 9,9,18,7 projects are in the States of Bihar, Jharkhand Orissa and West Bengal respectively.

There are 12768 Minor Irrigation Schemes which have been funded under AIBP since its inception out of which 92, 285, 78 and 57 Minor Irrigation Schemes are in the States of Bihar, Jharkhand, Orissa and West Bengal respectively. Under AIBP, the surface minor irrigation schemes in the special category states of North-Eastern Region, hilly states namely, Himachal Pradesh, J&K, Uttrakhand and undivided Kalahandi, Bolangir and Koraput (KBK) districts of Orissa having potential of atleast 20 ha. and group of schemes within a radius of 5 Km with irrigation potential of atleast 50 ha. and the surface minor irrigation schemes in non-special category states serving drought prone and tribal areas with irrigation potential of more than 50 ha. are eligible for financial assistance. The Central Assistance is provided in the form of grant which is 90% of the project cost. Funding under AIBP is made on the basis of proposal made by the State Government.

(c) to (e): The details of financial assistance to the States during last three years are at Annexure.